

| 1 | 2 | 3 | 4 | 5 | 6 |
|---------|----------------------|-------|------|------|-------|
| 16 | Maharashtra | 1719 | 260 | 418 | 2397 |
| 17 | Manipur | 372 | 89 | 53 | 514 |
| 18 | Meghalaya | 169 | 0 | 63 | 232 |
| 19 | Mizoram | 228 | 55 | 25 | 308 |
| 20 | Nagaland | 79 | 80 | 53 | 212 |
| 21 | Orissa | 761 | 173 | 270 | 1204 |
| 22 | Punjab | 325 | 58 | 0 | 383 |
| 23 | Rajasthan | 723 | 146 | 320 | 1189 |
| 24 | Sikkim | 169 | 0 | 43 | 212 |
| 25 | Tamil Nadu | 1341 | 142 | 93 | 1576 |
| 26 | Tripura | 184 | 186 | 40 | 410 |
| 27 | Uttar Pradesh | 1211 | 270 | 686 | 2167 |
| 28 | Uttarakhand | 265 | 140 | 241 | 646 |
| 29 | West Bengal | 1157 | 248 | 231 | 1636 |
| 30 | Andaman & Nicobar | 96 | 6 | 0 | 102 |
| 31 | Chandigarh | 72 | 23 | 0 | 95 |
| 32 | Dadra & Nagar Haveli | 0 | 0 | 9 | 9 |
| 33 | Daman & Diu | 0 | 0 | 5 | 5 |
| 34 | Lakshadweep | 50 | 10 | 0 | 60 |
| 35 | Puducherry | 192 | 3 | 82 | 277 |
| 36 | Additional | 0 | 0 | 300 | 300 |
| TOTAL : | | 20893 | 5303 | 5522 | 31718 |

Fleeing of children from Juvenile Homes

1013. SHRI PRAKASH JAVDEKAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the reasons why children in large number have run away from Juvenile Homes in recent past;
- (b) the details thereof; and
- (c) the details of measures taken by Government to ensure efficient running of these homes?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The information for answering the Question is being collected and will be laid on the Table of the House.

Women in shelter homes

†1014. DR. PRABHA THAKUR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of girls and women residing in shelter homes for women in different States;
- (b) the criteria or reasons for keeping up the girls or women in these shelter homes and the details thereof; and
- (c) whether a major girl is allowed to leave the shelter homes on her request; and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) Ministry of Women and Child Development has two shelter based schemes, namely Swadhar and Short Stay Homes under which assistance has been provided for running shelter homes for 43768 women. A list of state-wise number of beneficiaries is given in the Statement-I (See below).

(b) Categories of beneficiaries who can be given admission in the shelter homes is given in the Statement-II (See below).

(c) Yes. Sir There are no schematic norms for disallowing any beneficiary who wants to leave a shelter home.

Statement-I

State-wise number of girls and women residing in shelter homes

| Sl. No. | Name of the States | Number of women |
|---------|--------------------|-----------------|
| 1 | 2 | 3 |
| 1. | Andhra Pradesh | 5550 |
| 2. | A&N Islands | 72 |
| 3. | Arunachal Pradesh | 122 |
| 4. | Assam | 1464 |
| 5. | Bihar | 1180 |
| 6. | Chandigarh | 72 |
| 7. | Chhattisgarh | 316 |
| 8. | Delhi | 144 |
| 9. | D & N Haveli | 72 |
| 10. | Goa | 72 |